

| <b>SCHEDULE II</b><br><b>FORM B</b><br><b>PUBLIC ANNOUNCEMENT</b><br><i>(Regulation 12 of the Insolvency and Bankruptcy Board of India</i><br><i>(Liquidation Process) Regulations, 2016)</i> |                                                                                    |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|
| <b>FOR THE ATTENTION OF THE STAKEHOLDERS OF</b><br><b>LALIT POLYESTER PRIVATE LIMITED</b>                                                                                                     |                                                                                    |
| Sl. No.                                                                                                                                                                                       | DETAILS                                                                            |
| 1.                                                                                                                                                                                            | Name of corporate debtor                                                           |
| 2.                                                                                                                                                                                            | Date of incorporation of corporate debtor                                          |
| 3.                                                                                                                                                                                            | Authority under which corporate debtor is incorporated / registered                |
| 4.                                                                                                                                                                                            | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  |
| 5.                                                                                                                                                                                            | Address of the registered office and principal office (if any) of corporate debtor |
| 6.                                                                                                                                                                                            | Date of closure of Insolvency Resolution Process                                   |
| 7.                                                                                                                                                                                            | Liquidation commencement date of corporate debtor                                  |
| 8.                                                                                                                                                                                            | Name and registration number of the insolvency professional acting as liquidator   |
| 9.                                                                                                                                                                                            | Address and e-mail of the liquidator, as registered with the Board                 |
| 10.                                                                                                                                                                                           | Address and e-mail to be used for correspondence with the liquidator               |
| 11.                                                                                                                                                                                           | Last date for submission of claims                                                 |

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of **Lalit Polyester Private Limited** on **12th January, 2024** i.e. date of uploading of the NCLT's order for liquidation of the Corporate Debtor on its website.

The stakeholders of **Lalit Polyester Private Limited** are hereby called upon to submit their claims with proof on or before **11th February, 2024** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person by post or by electronic means.

**Submission of false or misleading proof of claims shall attract penalties.**  
 (Anil Seetaram Vaidya)  
 Liquidator

Date: 15-1-2024  
 Place: Pune